

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:638

ANSWERED ON:15.03.2012

SUPPLY OF PNG AND CNG

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the number of CNG/LPG filling stations and petrol pumps in the country at present, state/UT-wise;

(b) the areas where Piped Natural Gas (PNG) to domestic houses, Compressed Natural Gas (CNG)/LPG filling stations/ petrol pumps are planned during the next three year, location-wise and State-wise alongwith the target for their completion;

(c) the details of surveys conducted by the Government to set up more CNG stations in the country alongwith the places identified therefor; and

(d) the criteria for setting up of CNG filling stations and whether private companies/individuals are engaged for running such filling stations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a): The details of CNG, LPG & petrol pumps in the country is at Annexure- I

(b) & (c): Petroleum & Natural Gas Regulatory Board (PNGRB), authorized for City Gas Distribution (CGD) network in the country has envisaged a roll out plan of CGD network development (CNG/PNG) in more than 300 possible Geographical Areas (GAs) on the basis of Expressions of Interest (EOI) submitted to the Board and on suo moto basis. The State-wise details of these Geographical Areas (GAs) are placed at Annexure-II. Further the details of Auto LPG Dispensing Stations (ALDS) and Retail Outlets (ROs) proposed to be opened by the Public Sector Oil Marketing Companies are given in Annexure-III.

(d): The development of City Gas Distribution network in a GA is based on the availability of natural gas through transmission pipelines in its vicinity. CNG filling stations are part of CGD network. Depending upon natural gas pipeline connectivity/availability, PNGRB includes the GAs in bidding rounds for grant of authorization to develop CGD networks. Private companies/individuals who fulfill the eligibility criteria specified in the Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Network) Regulations, 2008 can also participate in CGD bidding. The authorized entities undertake supply of PNG and setting up of CNG dispensing stations within the respective authorized Geographical Areas (GAs) based on the techno economic feasibility and can operate CNG filling stations either on their own or through others, including private companies/individuals.